

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

On attaining the age of superannuation, the following officers shall retire from Government Service from the dates mentioned against their names. Steps to complete their pension papers be taken as per CCS Rules, subject to the Vigilance Clearance.

S.No.	Name of the Officials	Designation	Date of Superannuation
1	Dr. Suman Mahajan	A.O. (J)	31.01.2026
2	Ms. Santosh Chhabra	A.O. (J)	28.02.2026
3	Ms. Savita Bajaj	A.O. (J)	31.05.2026
4	Sh. Dashrath Kumar	A.O. (J)	31.05.2026

(Virender Kumar Bansal)  
Principal District & Sessions Judge (HQs):  
Tis Hazari Courts, Delhi

**05 DEC 2025**

No. **96134-234** / Estt.-1/PF/2025

Dated, Delhi the \_\_\_\_\_

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. O/o. all the Principal District & Sessions Judges, Delhi/New Delhi.
3. The Sr. Accounts Officer/Accounts Officer, Central/West Districts, Tis Hazari Courts/North/North-West District, Rohini Courts/South-West District, Dwarka Courts/East/North-East/Shahdara, Karkardooma Courts/South/South-East, Saket Courts/New Delhi District, Patiala House Courts, Delhi/New Delhi.
4. The Concerned Pay & Accounts Office through the Concerned Accounts Branch.
5. The Leave Sanctioning Authority, Central/West Districts, Tis Hazari Courts/North/North-West District, Rohini Courts/South-West District, Dwarka Courts/East/North-East/Shahdara, Karkardooma Courts/South/South-East, Saket Courts/New Delhi District, Patiala House Courts/ Rouse Avenue Courts Complex, Delhi/New Delhi.
6. The A.O (Judicial)/Branch Incharge, Litigation & Vigilance Branch/Establishment Seat/Promotion Cell/Posting & Transfer Seat/Seniority & Promotion/Leave Seat/Layers Seat/Service Book/Recruitment Cell/ACR Cell/Pay Bill/Computer Branch/General Branch/Pension Cell/Library Branch, Central District, Tis Hazari Courts, Delhi.
7. The A.O.(Judicial)/Branch Incharge, Posting & Transfer Seat/Leave Seat/Service Book/Pay Bill/Pension Cell/Vigilance Branch/General Branch/Computer Branch/Library Branch, Central/West Districts, Tis Hazari Courts/North/North-West District, Rohini Courts/South-West District, Dwarka Courts/East/North-East/Shahdara, Karkardooma Courts/South/South-East, Saket Courts/New Delhi District, Patiala House Courts/ Rouse Avenue Courts Complex, Delhi/New Delhi..
8. The Web-Site Committee, THC, Delhi.
9. All the PRO/APRO, Tis Hazari Courts/Rohini Courts/KKD Courts/PHC Courts/Saket Courts/Dwarka Courts, Delhi/New Delhi.
10. The Dealing Official, Server Room, Room No. 207, Tis Hazari Courts, Delhi.
11. Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
12. Officers concerned.

Principal District & Sessions Judge (HQs):  
Tis Hazari Courts, Delhi